

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 08.01.2020 (WEDNESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 41 of 2019	Hind Dyes Manufacturing Company Pvt. Ltd & Ors. Vs. Kanji Bhanji Shah & Anr.	Abhinav Aggarwal	V. Elanchezhyan
2.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

For Clarification

3.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
4.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP) With	Atul Sharma	Sumesh Dhawan, Prateek Khushwaha
5.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr. With	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
6.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr. With	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
7.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP With	Sangeeta Mishra	Ajay Bhargava (R2)
8.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd. With	Amit Agarwal	Neha Naik (R1)
9.	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R- ARC)
11.	Comp. App. (AT) (Ins) No. 320 of 2019	K K Capital Services Ltd. Vs. Sristi Hospitality Pvt. Ltd.	Gautam Singh	Piyush Bhardwaj
12.	Comp. App. (AT) (Ins) No. 748 of 2019	R.R. Gopaljee. Vs. Indian Overseas Bank & Ors.	Ramalingam. VA	Niti Jain
13.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P)Ltd.& Ors. Vs. Yashdeep Trexim Pvt. Ltd. & Ors. With	Satish Kumar Mishra	Manju Aggarwal- R1
14.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt. Ltd. & Ors.	C.S. Chauhan	Atul-R1

For Hearing

15.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
16.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayan a
17.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd. & Ors. With	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
18.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd. & Ors.	Ankit Roopanwal	P. Nagesh (R2-R5)
19.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. With	B. Rangunath	A. Ajith Kumar (R1-R3)
20.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
21.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt. Ltd. & Ors With	Sanjay Maheshwari	Krishna Kumar
22.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt. Ltd. & Ors.	Rohit Bansal	Krishna Kumar

23.	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta
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By Order

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